GOVERNMENT OF INDIA

MINISTRY OF CHEMICALS AND FERTILIZERS

DEPARTMENT OF CHEMICALS AND PETROCHEMICALS

RAJYA SABHA

UNSTARRED QUESTION No-980

ANSWERED ON- 29/07/2025

STRATEGIC IMPLEMENTATION OF THE SUGGESTIONS OF 'MANTHAN SHIVIR'

980 # SHRI NARESH BANSAL:

SHRI KESRIDEVSINH JHALA:

DR. ANIL SUKHDEOARAO BONDE:

DR. K. LAXMAN:

DR. KAVITA PATIDAR:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Ministry has developed an action plan to implement the key recommendations from the 'Manthan Shivir' held on 17th April 2025;
- (b) if so, the specific initiatives undertaken to address the six thematic areas discussed during the Shivir;
- (c) whether the Ministry has established inter-ministerial coordination mechanisms to ensure a holistic approach in implementing these initiatives;
- (d) if so, the details thereof;
- (e) whether any Gujarat-based institutions participated in the Shivir and contributed inputs to its thematic discussions; and
- (f) whether pilot projects reflecting Shivir recommendations are being initiated in Gujarat's priority districts?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) to (f): Manthan Shivir was organised with the objective of strengthening the Indian Chemical and Petrochemical sector and the role it can play towards achieving overall objective of Viksit Bharat @ 2047. The Department of Chemicals and Petrochemicals identified six major thematic areas in the sector for deliberations as a part of the Manthan Shivir.

In accordance with the 'Whole of the Government' approach and as a part of the Inter-ministerial Coordination Mechanism, representatives from different Ministries/Departments were invited to join these deliberations. The Ministries / Departments included that of Revenue, Promotion of Industry & Internal Trade, Pharmaceuticals and Ministry of Skill Development & Entrepreneurship, Science & Technology, Textiles, MSME, MoEF&CC, MeitY, NITI Aayog, as well as organisations such as the CSIR, Bureau of Indian Standards, Central Pollution Control Board along with PSUs and autonomous organisations under the aegis of the Department of Chemicals and Petrochemicals.

During the course of these deliberations, several inputs have been received which are being examined . Further stakeholder consultations with different Government Departments as well as with different industry associations are also being conducted. These cover industries present across the country, including the institutions based in Gujarat.
